Name of the corporate debtor: Matoshri Laxmi Sugar Co-generation Industries Limited

Date of commencement of CIRP: 17/07/2025

List of creditors as on 6/5/2026

Secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Union Bank of India (SAMV, Mumbai)	31-07-2025	1,04,96,83,256	1,00,95,68,886	Secured Financial Creditor	1,00,95,68,886	-	No	26.06%	-	-	4,01,14,370	-	Based upon certain additional documents / working of claim, the bank has revised their claim amount to ₹1,04,96,83,256 on 8-12-2025 from ₹63,80,27,192.
2	Punjab National Bank (Pune SASTRA Branch)	29-07-2025	1,02,61,64,361	1,02,33,03,477	Secured Financial Creditor	1,02,33,03,477	-	No	26.41%	-	-	28,60,884	-	Based upon certain additional documents / working of claim, the bank has revised their claim amount to Rs. 1,02,61,64,361 on 20-9-2025 from Rs. 83,91,36,540.
			2,07,58,47,617	2,03,28,72,363		2,03,28,72,363	-	-	52.47%	-	-	4,29,75,254	-	-

Notes:

The Resolution Professional has conducted his verification, as per the data / document provided by the claimant/ Erstwhile Management, and based on the same, the Resolution Professional has admitted the claim of the claimant.